

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.246  
TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2023

**STUDY ON PMGKY**

246 SHRI RAJEEV SHUKLA:  
SHRI HARBHAJAN SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the rationale behind discontinuation of Pradhan Mantri Garib kalyan Yojana (PMGKY);
- (b) whether Government has conducted any study to understand the impact of discontinuation of PMGKY;
- (c) if so, the details thereof;
- (d) whether any consultation with stakeholder was held before the discontinuation of PMGKY;
- (e) whether there is any proposal to revive PMGKY; and
- (f) if so, the details thereof?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a) to (d): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) had been launched with the specific purpose of ameliorating the hardships faced by the poor and needy due to economic disruptions caused by the COVID-19 outbreak in the country. The allocation of free foodgrains, under PMGKAY was in addition to normal allocation done under the National Food Security Act (NFSA), 2013. Phase VII of PMGKAY was in operation upto 31.12.2022.

The Central Government, to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of NFSA, has decided to provide food grains free of cost to the beneficiaries under AAY households and PHH beneficiaries covered under NFSA, 2013, for a period of one year, beginning from 1st Jan 2023.

(e) & (f): Phase VII of the PMGKAY was in operation upto 31.12.2022. The Government has decided to distribute foodgrains, free of cost, to beneficiaries under the National Food Security Act, 2013 for a period of one year from 1st January, 2023.

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